

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1291(CHE)/2024
PETITION NUMBER : CP/IBC/22/2022
NAME OF THE APPLICANT : P R Shanmugam
NAME OF THE RESPONDENT(S) : Ashok Seshadri (Liquidator)
(Sri Ramani Resorts and Hotels Pvt Ltd)
& Anr
UNDER SECTION : Sec 60(5)(C) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Prakash for the Applicant. Ld. Counsel Mr. Pranava Charan for R1. Ld. Counsel Mr. K. Chandrasekaran for SBI / R2. None for R3.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **05.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk